

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION**

**Lok Sabha**

**UNSTARRED QUESTION NO. : 1891  
( TO BE ANSWERED ON THE 28th July 2022 )**

**NIGHT LANDING FACILITY AT AIRPORTS**

**1891. DR. SUBHASH RAMRAO BHAMRE  
DR. DNV SENTHILKUMAR S.  
SHRIMATI SUPRIYA SULE  
SHRI SUNIL DATTATRAY TATKARE  
DR. AMOL RAMSING KOLHE**

**Will the Minister of CIVIL AVIATION**

**be pleased to state:-**

- (a) whether the Government has failed to develop night landing facility in many airports in the country and if so, the details thereof and the reasons therefor;**
- (b) the details of airports where there is no night landing facility, State-wise;**
- (c) whether the Government has decided to upgrade technology to provide night landing facility at all airports in the country and if so, the time by which it is to be upgraded;**
- (d) the mechanism employed by Airports Authority of India (AAI) to measure visibility in airports without night landing facilities;**
- (e) the procedure followed by ground-staff in permitting an aircraft on flight to land at airports without night landing facilities; and**
- (f) whether many airports in the country do not have mechanical devices to measure visibility levels and depend on visual capacities of individual Air Traffic Controllers (ATCs), if so, the details thereof and the steps being taken to address the issue?**

**ANSWER**

**Minister of CIVIL AVIATION (Shri Jyotiraditya M&#46; Scindia)**

**(a) to (c): The upgradation/ modernisation of airports, including provision of night landing facility, is a continuous process and is undertaken by Airports Authority of India (AAI) and other airport operators from time to time depending on the availability of land, commercial viability, socio- economic considerations, traffic demand / willingness of airlines to operate to/from such airports etc.**

**Presently, night landing facility, which is purely demand and need based on operational requirement of airlines and availability of land, is not available at 25 operational airports with scheduled flight operations as indicated in the Annexure.;**

**(d): At airports, which are not equipped with night landing facilities, qualified Meteorological personnel of India Meteorological Department (IMD) provide data regarding visibility, wind speed, wind direction etc. with the help of special equipment/instruments/devices.;**

**(e): No aircraft is permitted to land at night at an airport which does not have night-landing facility and the flight operations are permitted during daytime only.;**

**(f): The reporting of measured visibility does not depend on visual capacities of Air Traffic Controllers (ATCOs). The visibility is measured and reported to ATCOs by qualified Meteorological personnel of IMD.**

**\*\*\*\*\***

Annexure referred to in parts (a) to (c) of Lok Sabha Unstarred Question No. 1891 for 28.07.2022

**Operational Airports with Scheduled flight operations without night landing facility:**

<b>S. No.</b>	<b>State</b>	<b>Name of the airport</b>
1.	Andhra Pradesh	Cudappah
2.		Kurnool
3.	Assam	Rupsi
4.	Arunachal Pradesh	Tezu
5.		Passighat
6.	Chhattisgarh	Bilaspur
7.		Jagdalpur
8.	Daman & Diu	Diu
9.	Gujarat	Keshod
10.	Haryana	Hisar
11.	Himachal Pradesh	Dharamshala
12.		Kullu
13.		Shimla
14.	Jharkhand	Deoghar
15.	Karnataka	Kalaburagi
16.	Lakshadweep	Agatti
17.	Maharashtra	Kolhapur
18.		Sindhudurg
19.	Punjab	Ludhiana
20.	Puducherry	Puducherry
21.	Sikkim	Pakyong
22.	Tamil Nadu	Salem
23.	Uttarakhand	Pantnagar
24.		Pithoragarh
25.	Uttar Pradesh	Kushinagar